

FORM NO. 4

(See Rule 42)

In The Central Administrative Tribunal

GUWAHATI BENCH : GUWAHATI

ORDER SHEET
APPLICATION NO.CP-25 OF 1998
CA 24/97Applicant(s) Shri Mahendra Pachwani
-VS-

Respondent(s) Union of India & Ors

Advocate for Applicant(s) Mr. B.K. Sharma
Mr. M.K. Choudhury

Advocate for Respondent(s)

Notes of the Registry | Date | Order of the Tribunal

<p>This cp. is filed by Mr. B.K. Sharma, Adv. on behalf of the applicant, praying for to issue notice to the respondent to show cause for willful and deliberate violation of the directions as contained in the Annexures A and C order dtd. 28.1.97 and 29.3.97 passed in wr. 276/97 in OA 24/97.</p> <p>2nd for favours of orders.</p> <p>2nd Registrar</p> <p>Pl. Comply - 28/10/97</p>	7-9-98	<p>There was a reference Adm to 18-9-98.</p> <p>Heard Mr. S. Sarma learned counsel appearing on behalf of the petitioner and Mr. S. Ali learned Sr. C.G.S.C. for the respondents.</p> <p>Issue notice to show cause as to why contempt proceedings shall not be drawn up. List on 29-10-98.</p> <p>6 Member</p>
	29.10.98	<p>There is no representation. Adjudged to 11.11.98</p> <p>By order.</p>

(2)

C.P. 25/98

Notes of the Registry

Date

Order of the Tribunal

22.9.98

11.11.98

On the prayer of Mr S.Ali, ~~xxxxxx~~ learned counsel for the alleged contemners the case is adjourned to 19.11.98.


Vice-Chairman

Service of Notice
has been received
and issued to the
respondents vide D.No.

From19.11.98

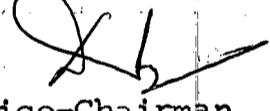
There is no representation.
Adjourn to 3.12.98.

By me.

28/9/98
Service of Notice
received & issued vide
despatch NO 2845-2846
Dt. 22-9-98

3-12-98

Heard Mr.S.Ali, learned counsel appearing on behalf of the alleged contemner. Mr.S.Ali submits that the order of the Misc.Petition No.276/97 in O.A.No.24/97 dated 29-9-97 has already been complied with. There is no representation on behalf of the applicant. However, on the submission made by Mr.S.Ali the Contempt Petition is closed.


Vice-Chairman

60
Member

1m

28
3/12/98

1) Service Reports are still
awaited.

2) No. Show Mr. Seebah

3) Show cause Reply
filed on behalf
of the Contemner

No - 1.

20
16.11.98

2-12-98

1) Show cause Reply has been
filed.

2) Service Reports are still
awaited.

29/11/98 17/12/98
have been sent to the contemner
for serving the same through
post. with R.O.